ORDER

No.Estt.(RJS)/66/2021

Date: -08.07.2021

The State Government vide Govt. order No.E.19(10) Judl./2019, dated 06.07.2021 has appointed following 07 candidates of Civil Judge Examination-2018 as Civil Judge and Judicial Magistrate with effect from the date they assume charge of their office. Accordingly, they are directed to report on 15.07.2021 at 10:00 AM sharp at Rajasthan State Judicial Academy, Near Jbalamand Circle, Jodhpur for Initial Institutional Training:-

S. NO.	ROLL NUMBER	NAME OF CANDIDATE SARVASHRI/SMT/MISS/DR.	CATEGORY	
1,	17433	Minakshi Choudhary	General (F)	
2.	19148	Yash Bishnoi	General (M)	
3.	18669	Sonal Sharma	General (F)	
4.	17969	Pulkit Sharma	General (M)	
5.	16905	Harshit Sharma	General (M)	
6.	16146	Aditya Sharma	General (M)	
7.	17097	Kanishka Yadav	OBC-NCL(F)	

The trainees shall be paid basic salary in the Pay Scale of Rs. 27,700-770-33,090-920-40,450-1080-44,770 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly and in any manner.

REGISTRAR (ADMN.)

No.RJS/Estt.B2(i)/02/2018[Twice-Part.C)]/2007 Date:08.07.2021 Copy forwarded to the following for information and necessary action:-

- 1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2. The Principal Secretary to the Government, Law Department-Cum-Légal Remembrance, Rajasthan, Jaipur
- 3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaiper.
- 4. The Secretary, Lokagukta, Sachivalaya, Jaipur,
- 5. The Accountant General, Rajasthan, Jaipur,
- 6. The Registrar (Vig. r/(Admn.)/(Rules)/(Examination)/(Class.)/ OSD(F&I)/OSD, Pajasthan High Coart, Jodhpur.

- 7. The Registrar-Cum-Principal Private Secretary to Hon'ble the (2-) Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
- 8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9. All District & Sessions Judges.
- 10. All Jt. Registrars/Deputy Registrars. Rajasthan High Court, Jodhpur/Bench, Jaipur.
- 11. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Jt. Director Office, Medical Department, Jhalamand Circle, Old Pali Road, Jodhpur-342013.
- 12. The Treasury Officer, Jodhpur City, Jodhpur.
- 13. Concerned newly appointed officers with copy of Govt, order dated 06.07.2021 issued by the State Government along-with Welcome Note & Joining Instructions, issued by the Director, Rajasthan State Judicial Academy, Jodhpur. They are further directed to browse the website of the Rajasthan State Judicial Academy, Jodhpur i.e. rajasthanjudicialacademy.nic.in.
- 14. P.S. to all Hon'ble Judges sitting at Jodhpur.
- 15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/Service-book clerk/

Conf./Accounts/General/

Sub. Court/Statistics/Computer Cell/

RJS Leave/LMS/Jr. Actt./Building Cell.

REGISTRAR ADMN.



राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक. प. 19(10)न्याय / 2019

जयपुर दिनांकः 06.07.2021

--:आज्ञाः---

माननीय राजस्थान उच्च न्यायालय द्वारा आयोजित राजस्थान न्यायिक सेवा प्रतियोगी परीक्षा, 2018 में निम्नांकित 07 वयनित अभ्यर्थियों को उनके योग्यता कम के अनुसार माननीय राजस्थान उच्च न्यायालय जोधपुर के परामर्श एवं अभिशंषा अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक रोवा नियम, 2010 के नियम 26 के अनुसार 2 वर्ष के परिवीक्षाकाल पर वेतनमान 27700-770-33090-920-40450-1080-44770 में पद का कार्यभार ग्रहण करने की दिनांक से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतदहारा नियुक्त किया जाता है :--

Sr.	Roll	Name of Candidate	Gen.	Cat
No	Number			į
1	17433	MINAKSHI CHOUDHARY	F	GEN
2	19148	YASH BISHNOI	M	GEN
3	18669	SONAL SHARMA	F	GEN
4	17969	PULKIT SHARMA	М	GEN
5	16905	HARSHIT SHARMA	M	GEN
6	16146	ADITYA SHARMA	М	GEN
7	17097	KANISHKA YADAV	F	OBC-NCI

नोट :- "The Appointment of aforesaid candidates in Rajasthan Judicial Service shall remain subject to final outcome of D.B. Civil Writ Petition Nos. 18403/2019, 18755/2019 & 18848/2019."

उक्त 07 न्यायिक अधिकारियों की वरिष्ठता इस विभाग के समसंख्यक आदेश दिनांक 25.09.2020 के पश्चात् निर्धारित की जायेगी तथा इन न्यायिक अधिकारियों के पदस्थापन एवं प्रशिक्षण संबंधी आदेश माननीय राजस्थान उच्च न्यायालय जोधपुर द्वारा जारी किये जायेंगे।

राज्यपाल महोदय की आज्ञा से,

(विनोद कुमार भारवानी) प्रमुख शासन सचिव



प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेत् प्रेषित है:-

- 1. प्रमुख सचिव, माननीय राज्यपाल महोदय, राजस्थान, जयपुर।
- 2. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय राजस्थान सरकार, जयपुर।
- वरिष्ठ उपसचिव, गुख्य सचिव महोदय, राजस्थान सरकार।
- 4. प्रमुख शासन सचिव, कार्मिक विभाग।
- 5. निदेशक पेंशन एवं पेंशनर्स वैलफेयर विभाग, जयपुर।
- 6. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 1872 दिनांक 28.06.2021 के क्रम में।
- रजिस्ट्रार (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर पीठ, जयपुर।
- महालेखाकार (लेखा एवं परीक्षा) राजस्थान, जयपुर।
- 9. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- 10. संबंधित अधिकारी की निजी पत्रावली।

11. रक्षित पत्रावली ।

(पुरुषोतम लाल सैनी) संयुक्त शासन सचिव





Instructions for 7 Newly Appointed officers in The Civil Judge Cadre (2020-21)

(A) GENERAL JOINING INSTRUCTIONS

- Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed officers in the Civil Judge Cadre and wishes them a bright future.
- 2. Every trainee officer shall report on 15.07.2021 at 10:00 am sharp at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur for joining '& administration of oath. The formats of Joining, Oath & Personal Information Sheet are available on the official website of RSJA i.e. rajasthanjudicialacademy.nic.in. All the trainee officers are directed to download the same.
- 3. In order to complete the official requirements, every officer must submit following documents (self attested) with the Personal Information Sheet at the time of joining:-
 - (i) AADHAR Card
 - (ii) PAN Card
 - (iii) Savings Bank Account in any of the branches of scheduled bank preferably in SBI.
 - (iv) Proof of Date of Birth viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth.
 - (v) Two cancelled cheque leaves.
 - (vi) Passport size photographs (Two).
- 4. The officers who are already in service of Government/Other organization, should get proper relieving order from their employer and submit the same at the time of joining along with other joining documents.
- 5. The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining (if applicable).
- As per approved training scheme, Trainee officers will undergo Institutional
 Training for about 1 month at RSJA and will subsequently be placed for
 field training.
- 7. Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.

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- The trainee officers are supposed to have with them Civil Procedure Code.
 Criminal Major Acts and General Rules Civil & Criminal, for ready reference.
- 9. On every occasion related with training (except when specifically exempted) the trainee officers must be wearing the prescribed uniform and are advised to have sufficient sets of for regular use. Prescribed uniform is:-
 - (i) For Female officers: White saree with white blouse or white kurta and white Salwar/white churidar; and black coat
 - (ii) For Male officers. White shirt; white/black trousers; black coat; and black tie.
- 10. There shall be morning Yoga/Physical Training Classes during the training period at the academy and dress code for Yoga/PT classes for all the Trainee officers is:
 - White/Black T-Shirt, Black or Blue Track Pant, Socks and Sports Shoes.
- It shall be the responsibility of the trainee officer to collect stationery items including bag, daily diary and registers at the time of joining.

Conduct & Discipline

- a) Trainee judicial officers shall observe strict discipline during one year induction training. They must be courteous in dealing with the seniors, faculty members, colleagues and the members of the staff. They will do nothing which may disturb others.
- b) Conduct of a trainee officer should always be befitting of a judicial officer.
- c) Trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be punctual and dressed properly.
- d) Trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms and campus where they are staying.
- e) Personal use of mobile phone is strictly prohibited during training sessions.
- f) Consuming alcohol, narcotic drug and smoking is strictly prohibited.
- g) Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her services.

(B) STANDARD' OPERATING PROCEDURE! GUIDELINES REGARDING COVID-19

Looking to the prevailing conditions of pandemic Covid-19, all the Trainee Civil Judges who are expected to join shortly for their one year Induction Training.

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are directed to observe the following measures which are in line with directions/guidelines issued by Central/State Government from time to time:-

- Before joining, trainee officers are directed to get their Covid-19 test done (within 72 hours of the time of reporting) and keep a copy of report with them for producing the same at the time of joining.
- 2. The Trainee Officer is required to have at least first dose of vaccine. They will have to produce the certificate of vaccination at the time of Joining.
- In case any trainee officer is found Covid-19 positive in the test, he/she is directed not to proceed for physical joining and should seek directions from Rajasthan State Judicial Academy while enclosing the Test Report and other relevant medical papers.
- 4. All the trainee officers are directed to install Arogya Setu Application in their mobile phones before joining and should update their status in the application on regular interval.
- 5. As far as possible trainee officers are expected to avoid public transportation mode. Trainee officer who has used public transportation mode viz. Flight, Train or Bus will follow the directions/guidelines issued by central/state govt. in this regard.
- Trainee officers are advised to keep with them adequate quantity of personal protective gears viz. Face Mask/ Sanitizer/Gloves/Thermometer etc., as these items are strictly restricted to use for sharing purposes.
- During training, trainee officers are directed to wear Mask and other required personal protective gear and should follow social distancing norms. Group gatherings are strictly prohibited.
- 8. If any Trainee officer is pregnant or a lactating mother or is suffering from medical condition like sever asthama or chronic lung disease/ High BP. Chronic Kidney disease, heart disease, any other medical condition that has potential high risk in the Covid-19 environment in the opinion of medical experts, he/she is directed to specifically mention the medical condition in the personal information sheet provided by RSJA. Such Trainees should take special care and should keep with them all essential medicines and other required items in adequate number/quantity.
- 9. Trainee officers are directed to maintain a list of persons whom they come in contact on daily basis.
- 10. Trainees are expected to restrict their unnecessary movement during training to avoid any infection.





During the entire period of training, the trainee officers shall be under the immediate control and supervision of Course Director, Additional Director (Academic), RSJA & under overall supervision & control of Director, RSJA.

important information regarding training will regularly be uploaded on the official website of RSJA i.e. <u>rajasthanjudicialacademy.nic.in</u>. Trainee officers are advised to visit the website regularly.

The contact numbers of Rajasthan State Judicial Academy, Jhalamand Circle, Pali Road, Jodhpur Pin Code 342013 are 0291-2720108 (Telefax), 2721788. Mr. Anutosh Gupta, Dy. Director-9414441717, Sh. Vikas Kaler, Dy. Director-94610-58551 and E-mail Id is rsjarjs2020@gmail.com

DIRECTOR